

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 318/2013

RANJEET PANDEY & ANR

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

WITH

C.A. No. 446/2013

(Office Report)

C.A. No. 299/2013

(Office Report)

C.A. No. 445/2013

(Office Report)

C.A. No. 442/2013

(Office Report)

C.A. No. 443/2013

(Office Report)

C.A. No. 316/2013

(Office Report)

SLP(C) No. 4399/2014

(Office Report)

C.A. No. 3280/2011

(Office Report)

Date : 02/05/2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDARFor Appellant(s) Mr. Purushotam Sharma Tirpathi, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. Rajeev Kumar Gupta, Adv.
Mr. Balraj Dewan, AOR

For Respondent(s) Ms. Shalu Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on Board.

List the matter on 5.5.2017.

(Gulshan Kumar Arora)
Court Master(H.S. Parasher)
Court Master